Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 110 066.

Dated: 22.8.2019

NOTICE

All the concerned are hereby informed that on 22.8.2019 Hon'ble Sh. C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Customs, Excise and Service Tax Division Bench matters.

On this day Hon'ble Sh. Bijay Kumar, Member (T) will hear Single Member Bench matters as notified.

By order

(Mukesh Gupta) Asstt. Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.